

ITEM NO.83

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2938/2024

NEHA PANDEY & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Kapoor, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Aditya Vijay Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Await original records from High Court and Trial Court.

Reminder be issued.

List again on 16.01.2025.

SUJATA SINGH
Registrar

HJ